

munity facilities. In case, it becomes necessary to demolish any unauthorised construction which cannot be adjusted in the regularisation plan, alternate land/flat/accommodation is required to be given to the families displaced in this process.

(d) The Delhi Administration has reported that a decision in this regard will be taken at appropriate time in consultation with the concerned authorities with minimum possible dislocation.

(e) The rate of compensation varies from land to land and from village to village.

Reorganising Food Administration in India

5516. SHRI B. V. DESAI:
SHRI SUBHASH CHANDRA
BOSE ALLURI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government is formulating a plan to reorganise and streamline the entire food administration in the country; and

(b) if so, whether Government intend to accept the pattern of Maharashtra food administration as a model to all other States?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN):

(a) No, Sir.

(b) Does not arise.

Self sufficiency in food crop

5517. SHRI T. R. SHAMANNA:
Will the Minister of AGRICULTURE be pleased to state:

(a) what is the quantity of rice, wheat, cereals, pulses and oilseeds produced during the past three years;

(b) whether there is self-sufficiency in respect of above; and

(c) the value of these?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) The quantity of rice, wheat, cereals, pulses and oilseeds produced during the past three years was as under:—

(In million tonnes)

Crop	1977-78	1978-79	1979-80
Rice	52.67	53.77	42.19
Wheat	31.75	35.51	31.56
Total Cereals	114.44	119.73	100.48
Total Pulses	11.97	12.18	8.37
Total Oilseeds	9.00	9.35	8.08

(Five Major Oilseeds i.e. Groundnut, Rapeseed & Mustard,

Sesamum, linseed and Castorseed)